

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 515 OF 2023

IN THE MATTER OF:

GANGA POLLUTION

...APPLICANT

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

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*THROUGH COUNSEL*



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STANDING COUNSEL FOR STATE OF U.P.

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DATE: 18.12.2025

PLACE: NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

NOTARY REGISTER

SL. No. 677 Year 2025

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 515 OF 2023



IN THE MATTER OF:

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FURTHER PROGRESS REPORT ON BEHALF OF CHIEF ENGINEER,  
SONE, IRRIGATION AND WATER RESOURCES DEPARTMENT,  
STATE OF U.P. IN COMPLIANCE OF THE ORDER DT. 19.05.2025  
PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL

I, S. K. Singh aged about 55 years, presently posted as Chief Engineer, Sone, Varanasi, do hereby solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.

That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.



**I. BACKGROUND OF THE MATTER**

3. That this O.A. pertains to the pivotal issue of defining and demarcating the Flood Plain Zone of River Ganga and its tributaries in the State of UP especially in reference to the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and the action taken by the authorities for protecting the Flood Plain Zone.

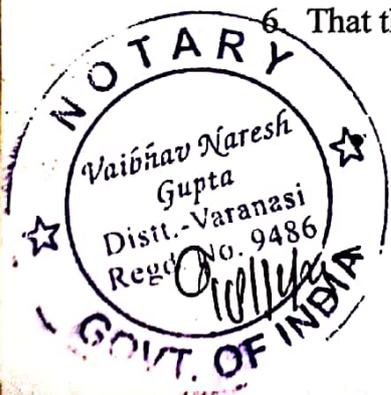
4. That the present matter was last listed for hearing on 24.09.2025, wherein the Hon'ble Tribunal directed as under:

*"6. Chief Engineer, Irrigation, Water Resources Department is directed to file further progress report atleast one week before the next date of hearing."*

5. That it is submitted that in compliance of the aforementioned directions, it is submitted that the Irrigation and Water Resources Department, Government of Uttar Pradesh, is undertaking **physical demarcation of the flood plain of River Ganga (Segment-B, Phase-II)** covering the stretch from **Unnao to Ballia** (of 710 kms approx).

6. That the objective of the work is to:

Demarcate flood plain zone of the river Ganga,



- Install permanent boundary pillars to prevent encroachment,
- Ensure effective regulation of flood plain restrictions in accordance with environmental conservation norms.

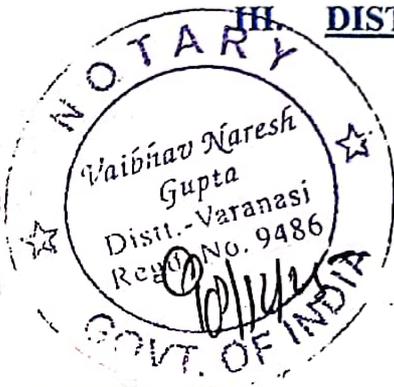
7. That the further progress report with respect to the same is herein as under:

## II. PRESENT STATUS

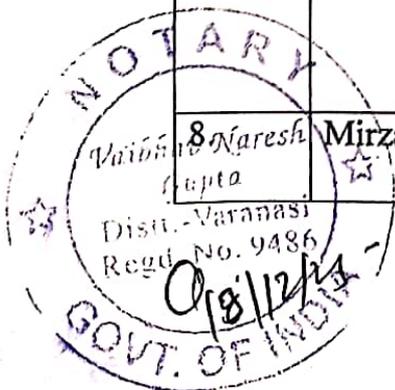
8. The process of physical demarcation of River Ganga flood plain under **Segment-B, Phase-II (Unnao to Ballia)** is presently ongoing.

- That the physical demarcation of all the districts is to be completed by **31.03.2026**.
- A total of **7,350 flood plain boundary pillars** are proposed to be fixed across **13 districts** of Uttar Pradesh.
- **Flood plain delineation has been completed in all districts** based on approved technical criteria.
- **Tendering process:**
  - Completed and work awarded in **10 districts**.
  - Tendering in **advanced stage in 3 districts**.

### III. DISTRICT-WISE DETAILED PROGRESS



S. No.	District	Executing Division	Total Pillars to be fixed	Present Status
1.	Kanpur Nagar	Lower Ganga Canal Division, Kanpur	248	Tender process completed and work awarded to contractor; physical demarcation in progress; 18 pillars fixed
2.	Unnao	Unnao Khand, Sharda Nahar	390	Tender process completed and work awarded to contractor; physical demarcation in progress; 25 pillars fixed
3.	Fatehpur	Fatehpur Division, Lower Ganga Canal	720	Tender process completed and work awarded to contractor; physical demarcation in progress; 80 pillars fixed
4.	Raebareli	Raebareli Division-10, Sharda Canal	400	No bidder participated in first round of bidding process; in subsequent round acceptance issued to responsive contractor; work yet to commence
5.	Kaushambi	Irrigation Division, Kaushambi	422	Tender process completed and work awarded to contractor; physical demarcation in progress; 50 pillars fixed
6.	Pratapgarh	Irrigation Division, Pratapgarh	261	No bidder participated in first round of bidding process; in subsequent round acceptance issued to responsive contractor; work yet to commence
7.	Prayagraj	Flood Works Division, Prayagraj	1210	Tender process completed and work awarded to contractor; 100 pillars have been cast; fixing of pillars to start from Jan 2026
	8. Naresh Gupta Mirzapur	Mirzapur Canal Division,	968	Tender process completed and work awarded to contractor; 495



		Irrigation Division Chunar Mirzapur and Bandhi Division, Varanasi		pillars cast; fixing to start from Jan 2026
9.	Bhadohi	Bandhi Division, Varanasi	358	Tender process completed and work awarded to contractor;
10.	Varanasi	Bandhi Division, Varanasi	363	Tender process completed and work awarded to contractor
11.	Chandauli	Bandhi Division, Varanasi	479	Tender process completed and work awarded to contractor
12.	Ghazipur	Irrigation Construction Division, Varanasi & Deokali Pump Canal Div.-1	957	Tender process completed and work awarded to contractor; 110 pillars cast; fixing scheduled
13.	Ballia	Flood Division, Ballia	574	Tendering at advanced stage and will be finalized by the end of this month

9. That the Irrigation and Water Resources Department, Government of Uttar Pradesh, is making **concerted efforts to complete the entire physical demarcation work of the Segment-B, Phase-II (Unnao to Ballia) by 31.03.2026**. That regular monitoring is being undertaken at departmental level to ensure timely completion and full compliance.



**PROGRESS WITH RESPECT TO THE TRIBUTARIES OF**

10. That further it is submitted that the progress report with respect to the tributaries of Ganga is herein as under:

S. No.	Name of River	Chief Engineer Concerned with Flood Plain Zone Delineation	Stretch	Reference of Hon'ble NGT O.A.	Final Date for Completion of Flood Plain Zone Delineation
1	Ganga (Segment B Phase-1)	Chief Engineer, Ganga	Bijnor to Kanpur	200/2014	Completed
	Ganga (Segment B Phase-2)	Chief Engineer, Information System Organization	Unnao to Ballia	200/2014	Completed
2	Yamuna	Chief Engineer, Ramganga	Asgarpur to Etawah and Shahpur to Prayagraj	673/2018	Completed
3	Kali (East)	Chief Engineer, Ganga	Muzaffarnagar to Gulawathi	673/2018	In Progress
4	Varuna	Chief Engineer, Son	Rameshwar to Varanasi	673/2018, 483/2022	In Progress
5	Hindon	Chief Engineer, Yamuna	Saharanpur to Ghaziabad	673/2018	In Progress
6	Gomti	Chief Engineer, Sharda Sahayak	Sitapur to Varanasi	673/2018	31.03.2027
7	Ramganga	Chief Engineer, Eastern Ganga	Moradabad to Kannauj	673/2018	June 2026
8	Betwa	Chief Engineer, Betwa	Hamirpur to Vagpura	673/2018	Under Process
9	Ghaghra	Chief Engineer, Gandak	Barhalganj to Deoria	673/2018	In Progress
10	Rapti	Chief Engineer, Gandak	Domingarh to Rajghat	673/2018	In Progress
11	Sai	Chief Engineer, Sharda Sahayak	Unnao to Jaunpur	673/2018	31.03.2027
12	Saryu	Chief Engineer, Gandak / Sharda Sahayak	Ayodhya to Ilfatganj	673/2018	31.03.2027
13	Suvav	Chief Engineer, Saryu-2	Entire Length	433/2022	Completed
14.	Tedhi	Chief Engineer, Saryu-1	Chittora Lake to Lolpur Vikamajot	402/2024	In Progress



S. No.	Name of River	Chief Engineer Concerned with Flood Plain Zone Delineation	Stretch	Reference of Hon'ble NGT O.A.	Final Date for Completion of Flood Plain Zone Delineation
15	Budhi Ganga	Chief Engineer, Ganga	Chausana Village to Khwajapura	511/2023	In Progress
16	Solani	Chief Engineer, Ganga	Raharanpur to Muzaffarnagar	632/2022	Completed
17	Khokhri	Chief Engineer, Yamuna	Dongri Dam to confluence with Sindh River	201/2024	In Progress
18	Pandu	Chief Engineer, Ramganga	Entire Length	985/2019	In Progress
19	Noon	Chief Engineer, Ramganga	Entire Length	985/2019	In Progress
20	Sengur	Chief Engineer, Ramganga	Entire Length	985/2019	In Progress
21	Assi	Chief Engineer, Son	Entire Length	483/2022	In Progress
22	Ishan	Chief Engineer, Ramganga	Entire Length	515/2023	In Progress
23	Kali (West)	Chief Engineer, Ganga	Entire Length	515/2023	In Progress
24	Krishni	Chief Engineer, Ganga	Entire Length	515/2023	In Progress

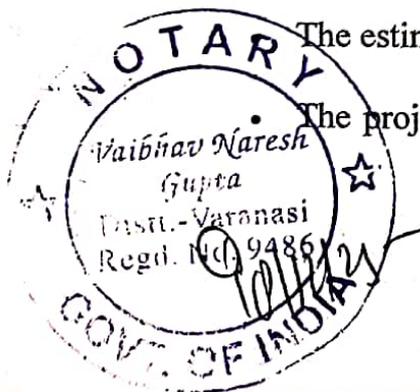
## V. STATUS OF PHYSICAL DEMARCATION OF THE RIVER

### YAMUNA

- The delineation has been completed.
- The project has been formulated and duly approved by the Chief Engineer Committee.

The estimation work is Complete.

The project has been approved by Technical Audit Committee of Flood



Control Council of Uttar Pradesh Govt.

- Project has been Presented in Steering Committee for approval
- Project has to be send for approval to G.F.C.C (Ganga Flood Control Commission).
- 21582 Pillars have to be fixed in seventeen districts of Uttar Pradesh work will be start after approval of G.F.C.C. and is scheduled to be completed by 31.03.2026.

11.Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.

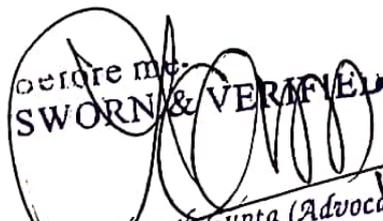
  
18/12/25  
**DEPONENT**

**VERIFICATION**

Verified at Varanasi on this 18 day of December, 2025, that the contents of the above affidavit from paragraphs 1 to 11 are believed to be true and correct to the best of my knowledge and belief.

No part of it is false and nothing material has been concealed therefrom.



  
18/12/2025  
Vaibhav Naresh Gupta (Advocate)  
NOTARY (Govt. of India)  
Regd. No. 9486  
Civil Courts Compound  
Varanasi (U.P.) INDIA

  
18/12/25  
**DEPONENT**